POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

ALFA LAVAL INDIA LIMITED

(Registered Office Address: Mumbai Pune Road, Dapodi, Pune, 411 012)

This Public Announcement is being issued by DSP Merrill Lynch Limited ("**DSPML**" or "**Manager to the Offer**"), on behalf of Alfa Laval Corporate AB (the "**Acquirer**") and Alfa Laval AB (publ) (the "**PAC**"), and is in continuation of and shall be read in conjunction with the Letter of Offer dated January 7, 2009 (the "**Letter of Offer**") and the Supplemental Public Announcement dated January 20, 2009 to the shareholders of Alfa Laval India Limited (the "**Target**"), sent / issued by or on behalf of the Acquirer / PAC pursuant to Regulation 11(2A) of, and in compliance with the Securities and Exchange Board of India (SEBI) (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "**Regulations**").

The details required to be notified under the Regulations following completion of the Offer are as under:

1. Name of the Target Company : Alfa Laval India Limited
2. Name of the Acquirer(s) including PAC : Alfa Laval Corporate AB (Acquirer)
Alfa Laval AB (publ) (PAC)
3. Name of Manager to the Offer : DSP Merrill Lynch Limited
4. Name of the Registrar to the Offer : Bigshare Services Private Limited
5. Offer Details
   a) Date of opening of the Offer : January 14, 2009
   b) Date of closure of the Offer : February 2, 2009
6. Details of the acquisition

S. No	Item	Proposed in the Offer Document	Actual
6.1	Offer Price	Rs. 950	Rs. 1,000 (1)
6.2	Share holding of Acquirer / PAC (No. & %) before MOU/ Public Announcement (the "**PA**")	76.73%	76.73%
6.3	Shares acquired by way of MOU or market purchases (No. & %)	Nil	Nil
6.4	Shares acquired in the Offer (No. & %)	2,408,604 (13.26%)	2,186,267 (12.04%)
6.5	Size of the Offer (No of shares multiplied by offer price per share)	Rs. 2,288,173,800 (2,408,604 x Rs. 950)	Rs. 2,186,267,000 (2,186,267 x Rs. 1,000)
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any (No. and %)	Nil	Nil
6.7	Post offer share holding of Acquirers / PACs (No & %) (6.2+6.3+6.4+6.6)	16,342,618 (89.99%)	16,120,281 (88.77%)
6.8	Pre & Post offer share holding of Public (No. & %)	Pre: 4,226,469 (23.27%) Post: 1,817,865 (10.01%)	Pre: 4,226,469 (23.27%) Post: 2,040,202 (11.23%)

Note: *(1) Offer Price revised from Rs. 950 per share to Rs. 1,000 per share on January 20, 2009*

7. Status of the escrow account, whether released or not: Not released;
Bank Guarantee dated October 22, 2008 issued by Svenska Handelsbanken AB (publ) will be released with transfer of the balance lying in the Cash Escrow Account to the Acquirer post completion of all obligations
8. Payment of interest to the shareholders along with the details thereof: Nil
9. Status of investor complaints received, if any: All complaints / queries replied to appropriately

The Acquirer and PAC accept joint and several responsibility for the information contained in this Public Announcement and are responsible for the fulfillment of their obligations in terms of the SEBI (SAST) Regulations

This Announcement will also be available on the SEBI's website *(www.sebi.gov.in)*

Issued by the Manager to the Offer on behalf of the Acquirer and PAC

DSP Merrill Lynch

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